

IN THE HIGH COURT OF MADHYA PRADESH
AT JABALPUR

WP No. 25911 of 2024

(JABALPUR SIKH SANGAT AND OTHERS Vs UNION OF INDIA AND OTHERS)

Dated : 02-09-2024

*Shri Narinder Pal Singh Ruprah and Shri Navtej Singh Ruprah -
Advocates for the petitioners.*

Shri Sandeep Shukla - Advocate for respondent Nos. 1 and 3.

*Shri Amit Seth - Additional Advocate General for respondents No. 4
and 5.*

Issue notice.

Notice is accepted by learned counsel appearing for respondents No.1
and 3 as also by learned counsel for respondents No. 4 and 5.

Notice shall issue to respondents No.2 and 6 to 12 humdust through
electronic mode, returnable by 03.09.2024.

List on 03.09.2024 at the top of the list.

In the original memo of parties there are two parties who have been
arrayed as respondent No.5. Registry has already corrected the error and
arrayed the second respondent No.5 and respondents No. 6 to 11 as
respondents No. 6 to 12.

Corrected memo of parties be filed by tomorrow.

(SANJEEV SACHDEVA)
ACTING CHIEF JUSTICE

(VINAY SARAF)
JUDGE

